

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1271 OF 2024**

IN THE MATTER OF: -

Shri Khroo L. Pariat

...Applicant

VERSUS

The State Of Meghalaya & Ors.

...Respondents

INDEX

S.No.	Particulars	Pg. No.
1.	Additional Status Report on behalf of Respondent No. 7 – PWD, Meghalaya	1-4
2.	Annexure R-7/1 Copies of some photographs of completed stretch of roads	5-12
3.	Proof of Service	13

Dated 02.03.2026

Filed by:



[Avijit Mani Tripathi]

Advocate for Respondent No.7

State of Meghalaya

Phone: +919958537705, 011-43582788

Email: avijitmani@gmail.com

B-17, 4th Floor,, Jangpura Extension,

New Delhi -110014

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

I.A. NO.691 OF 2025

IN

ORIGINAL APPLICATION NO. 1271 OF 2024

IN THE MATTER OF: -

Shri Khroo L. Pariat

...Applicant

VERSUS

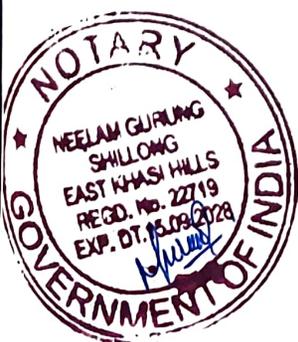
The State Of Meghalaya & Ors.

...Respondents

ADDITIONAL STATUS REPORT ON BEHALF OF
RESPONDENT NO. 7- PWD, MEGHALAYA

I, Hubert Kharlukhi, S/o (L) Ionnis Warnongbri, aged about 57 yrs., the Chief Engineer, Public Works Department (NH) resident of Riat Laban, Kynjat Phutbol, Laban, Shillong, Meghalaya – 739004, do hereby solemnly affirm and state as under:

1. That I am presently posted as the Chief Engineer, Public Works Department (NH) and as such I am aware of the facts, circumstances and records pertaining to the instant case in my official capacity. I am competent and authorized to swear the present affidavit in compliance with order dated 04.02.2026 on



S/Instrument No. 02
Date. 2/3/2026

Chief Engineer (NH)
PWD (Roads)
Meghalaya, Shillong

behalf of Respondent No. 7 – Public Works Department, Government of Meghalaya.

2. That it is most respectfully submitted that the answering Respondents have already filed their reply to the letter petition on 21.07.2025 and reply to the Interim Application bearing No.691 of 2025 on 15.12.2025 and status report dated 02.02.2026 which may kindly be treated as part and parcel of the present affidavit and the same is not being repeating hereinfor sake of brevity.
3. That it is most respectfully submitted that as indicated in the previous affidavits, the soil and boulders dumped by the previous contractor Respondent No.8 has already been cleared from the paddy fields, tributary streams of the Myntdu river and from Myntdu river itself. It has also been cleared from the side of roads. Further, the work of stonewalling at places where it is required is also being carried out along with planation at slopes throughout the road to arrest sliding of any loose soil etc The photographs of completed stretches of road and areas around were annexed with affidavit dated 15.12.2025.
4. That work is undergoing only at the last bridge at the road which is in the final stages of construction due to change in scope of work. That as indicated in the previous affidavits, the work is supposed to be complete by end of March 2026.

Chief Engineer (NH)
PWD (Roads)
Meghalaya, Shillong



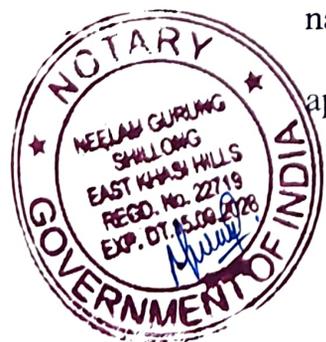
5. That in addition, to safeguard against any risk of soil erosion during the coming monsoon, additional measures such as sandbagpalisadingat vulnerable locations, channelizing the flow of rainwater through properculverts with cemented outlet aprons, construction of stone masonry walls, tree andbamboo plantations along the stretches of the road, and maintaining adequate uphill slopes, have been carried out throughout the stretch of the road as well as the existing construction site. As a result, there was no further erosion of soil or any movement of debris during the year 2025. A copy of the report of the status report dated 26.02.2026 is annexed herewith and marked as **ANNEXURE R-7/1**.

Chief Engineer (NH)
PWD (Roads)
Meghalaya, Shillong

6. That the contractor has further been instructed to clear and remove all remaining debris, if any after completion of the final bridge at that location as soon as the work is complete before the onset of monsoon to prevent any debris from flowing into any water stream.

7. That in view of the submissions made above, it is most respectfully submitted that Respondent State of Meghalaya is committed in taking all remedial measures qua the mischief of previous contractor to ensure that the Myntdu River retains its pristine nature. The instant affidavit may kindly be taken on record and appropriate orders may kindly be passed by this Hon'ble Tribunal.

It is prayed accordingly.



Hmm
DEPONENT

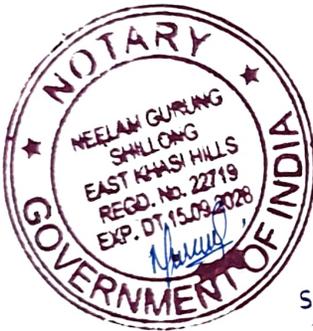
Chief Engineer (NH)
PWD (Roads)
Meghalaya, Shillong

VERIFICATION:

Verified at Shillong on this 02nd day of March 2026 that the contents of the above affidavit are true and correct to the best of knowledge and belief of the deponent based on official records of the State Government and nothing is false and nothing material is concealed therefrom.

Identified By;
Khawiah

Miss. Shashisha Khawiah
Advocate, Shillong



Solemnly Affirmed before me this Day On:
2/3/2026 The deponent is identified
by Ms. Shashisha Khawiah, Advocate
I Certify that the contents of the Affidavit
are read over and Explained to the Deponent
who verified the same before me.

Neelam
2/3/2026
Neelam Gurung
NOTARY
East Khasi Hills District
Reg. No. 22719

Hmm
DEPONENT

Chief Engineer (NH)
PWD (Roads)
Meghalaya, Shillong

**ACTION TAKEN REPORT IN
COMPLIANCE WITH ORDER OF THE
HONB'LE NGT, PRINCIPAL BENCH
(04.02.2026)**

ACTION TAKEN REPORT IN COMPLIANCE WITH ORDER OF THE HONB'LE NGT, PRINCIPAL BENCH IN OA NO. 1271/2024 ORDER DATED 04.02.2026.

In compliance with the order of the Honb'le NGT, Principal Bench in OA No. 1271/2024 Order Dated 04.02.2026, the action taken by the concern contractor M/s Dhar Construction with regard the Construction of Jowai By-Pass is submitted as follows.

1. Additional Sand bags Palasiding has been constructed at most of the locations to prevent the soil from erosion and movement to the Myntdu River. Photo at Annexure – I.

ANNEXURE – I



[Signature]
 Assistant Executive Engineer PWD (Roads)
 N.H. Sub-Division, Jowai

[Signature]
 Executive Engineer PWD (Rds)
 Jowai Central Division




 Assistant Executive Engineer PWD (Roads)
 N.H. Sub-Division, Jowai


 Executive Engineer PWD (Rds)
 Jowai Central Division

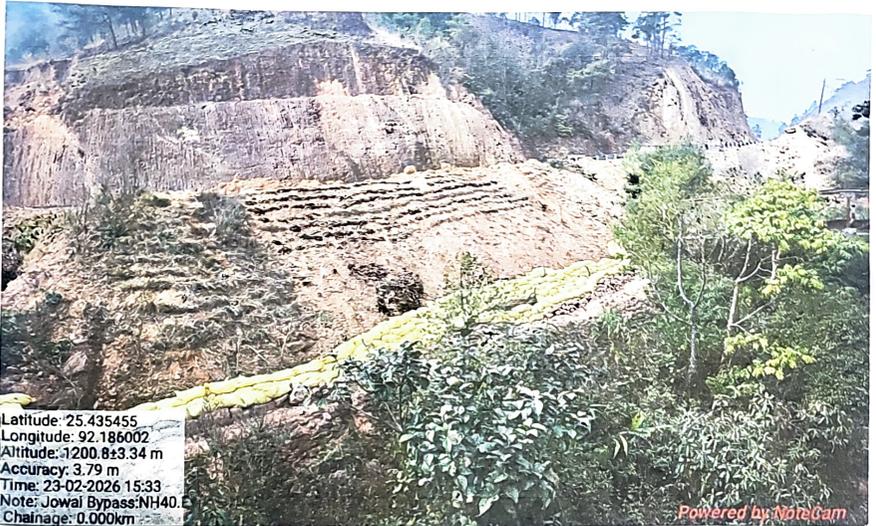

 Chief Engineer (NH)
 PWD (Roads)
 Meghalaya, Shillong



[Signature]
 Assistant Executive Engineer PWD (Roads)
 N.H. Sub-Division, Jowai

[Signature]
 Executive Engineer PWD (Rds)
 Jowai Central Division.

[Signature]
 Chief Engineer (NH)
 PWD (Roads)
 Meghalaya, Shillong



[Signature]
 Assistant Executive Engineer PWD (Roads)
 N.H. Sub-Division, Jowai

[Signature]
 Executive Engineer PWD (Rds)
 Jowai Central Division

[Signature]
 Chief Engineer (NH)
 PWD (Roads)
 Meghalaya, Shillong

ANNEXURE – I



[Signature]
 Assistant Executive Engineer PWD (Roads)
 N.H. Sub-Division, Jowai

[Signature]
 Executive Engineer PWD (Rds)
 Jowai Central Division

[Signature]
 Chief Engineer (NH)
 PWD (Roads)
 Meghalaya, Shillong

2. The location at annexure-II where objection has been raised by the Applicant. The same has been noted as shown below.

ANNEXURE -II



The Change of Scope (COS) – Bridge is under construction and most of the earth has been retained by sand bag palasiding. The same will be removed as soon as the completion of the bridge before monsoon.

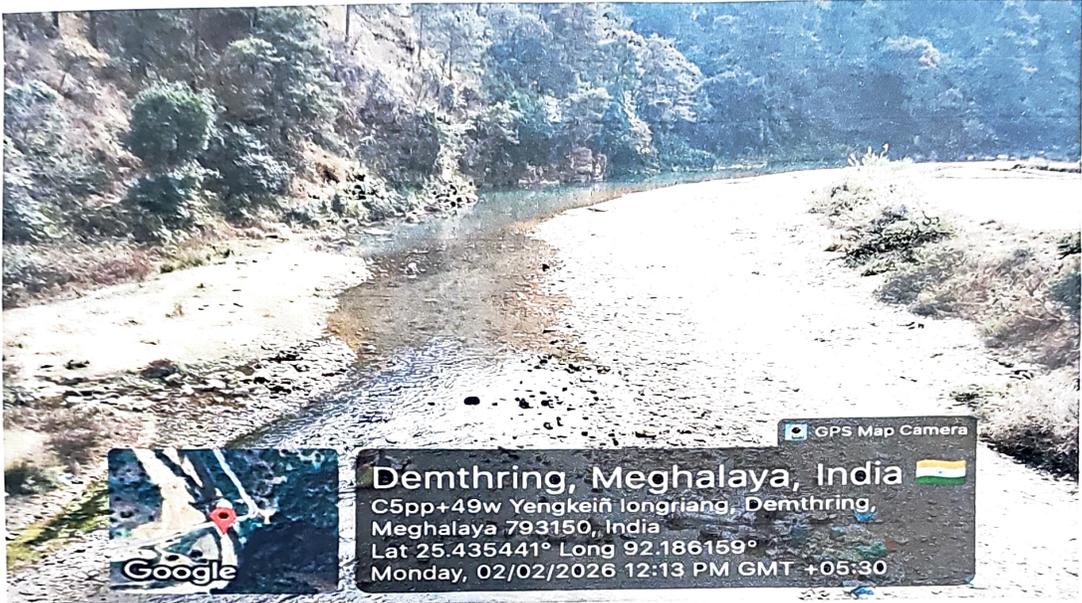
[Signature]
 Assistant Executive Engineer PWD (Roads)
 N.H. Sub-Division, Jowai

[Signature]
 Executive Engineer PWD (Rds)
 Jowai Central Division

[Signature]
 24/02/26
 Chief Engineer (NH)
 PWD (Roads)
 Meghalaya, Shillong

3. The Contractor has been instructed to clear and remove of all the remaining spoil from the construction site at this location at Annexure - III and to be completed before this coming moonsoon.

ANNEXURE -III



Hm
26/02/26

Chief Engineer (NH)
PWD (Roads)
Meghalaya, Shillong

[Signature]
Assistant Executive Engineer PWD (Roads)
N.H. Sub-Division, Jowai

[Signature]
Executive Engineer PWD (Roads)
Jowai Central Division, Jowai



Avijit Mani Tripathi <avijitmani@gmail.com>

O.A. 1271 of 2024 NGT PB - Sh. Khroo L. Pariat v. State - further status report and application

13

1 message

Avijit Mani Tripathi <avijitmani@gmail.com>

2 March 2026 at 15:27

To: Srishti Agnihotri <srishtiagnihotriofficial@gmail.com>, enatoli sema <enatoli@gmail.com>, Sujit Dey <sujitdey.dey31@gmail.com>, Vikash Kumar <vikashkalp@gmail.com>, thakursumit79@gmail.com, Henry Ahanthem <ahanthemhenry@gmail.com>, anujkrsharma02@gmail.com, jaiswalgroup05@gmail.com, ceo123jmb@gmail.com, jhadcjowai@gmail.com

Ma'am/Sir,

Please find attached an advance copy of the further status report and application being filed on behalf of Resp. No.7 - PWD, Meghalaya in the subject case.

Regards,
Avijit Mani Tripathi
Advocate on Record
Supreme Court of India
B 17, Fourth Floor, Jangpura Extension
New Delhi-110014
Ph.011-43582788, 9958537705

2 attachments

 **OA 1271 2024 PB application for condonation of delay.pdf**
1950K

 **OA 1271 2024 PB status report march 2026.pdf**
7644K